NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 64/2017 in C.P. No. 50/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Ajay Patel & Ors.

V/s.

Multimode Enterprise Pvt. Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Dhaval I.S. Shah Advocate Petitioned Indianally

2. Shopkok & Sophkker S. Idrocate Respondent R

<u>ORDER</u>

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Dhaval Shah present for Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vinay Bairagra present for Respondents.

Learned Senior Counsel appearing on both sides represented that settlement talks are going on.

Respondents shall file their reply within four weeks after serving copy in advance to the Petitioner and petitioner shall file rejoinder within two weeks thereafter.

List the matter on 21.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.